

April, 1980. However, there has been no shortage of non-judicial stamp papers till date.

Supplies of Notarial Stamps are not being made by the Controller of Stamps, Nasik, which is the only source of supply. The following steps have been taken to replenish the stock:—

- (1) The Controller of Stamps, Nasik has been reminded periodically, even telegraphically, to expedite the supply of Notarial Stamps.
- (2) Two officials of the Delhi Treasury were deputed to Nasik to obtain supplies on personal level but the Controller of Stamps, Nasik, expressed his inability to arrange supplies immediately due to non-availability of stocks.

**Production of Steel Plant Equipment by IEC, Ranchi**

2697. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) is Heavy Engineering Corporation, Ranchi producing steel plant equipments or they are being imported; and

(b) if imported, the reasons for import and non-production of steel industry equipments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The Heavy Engineering Corporation Ltd., Ranchi, manufactures a wide range of steel plant equipment. There are also, however, items of steel plant equipment which are either not within the manufacturing capacity of the Company or they are not able to match the prices and/or delivery. Such items are either bought from other indigenous sources, if available, or imported.

**Memorandum for taking over of India Paper Pulp Company, Mazonnagar**

2698. SHRI MOHAMMAD ISMAIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received a memorandum from Members of Parliament from West Bengal dated 24th March, 1980 for immediate take over of India Paper Pulp Company, Mazonnagar, West Bengal;

(b) if so, what are the steps taken by Government to save this viable unit; and

(c) the reasons for delay in taking a final decision in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) and (c). A Scheme for rehabilitation of India Paper Pulp Company is under consideration of the Government. Before a final decision could be taken on this scheme, it was necessary to examine various aspects including the availability of raw materials, the condition of the plant and machinery, the future management pattern and the financial inputs called for.

**Ordinance Banning Strike in Essential Services**

2699. PROF. MADHU DANDAVATE:  
SHRI T. R. SHAMANNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the ordinance banning strike in the essential services and making encouragement to such a strike a cognizable offence was issued without consulting the Labour Ministry; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). Ministry of Labour was not consulted before the issue of the Essential Services Maintenance (Maharashtra) Ordinance, 1980. In case of other similar ordinances, Ministry of Labour had been consulted. However, all these ordinances were considered and approved by the Cabinet before promulgation. Inter-departmental consultation is a procedural matter and can be dispensed with in cases of extreme urgency.

#### **Indian Scientists Abroad**

2700. SHRI JANARDHANA POOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether the survey conducted by International Confederation of Free Trade Union has revealed that the Indian Scientists and technical personnel are getting raw deal; and

(b) if so, what steps are being taken by Government to safeguard the interests of Indian nationals working abroad?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Government have only seen a report in the press, on the survey purported to have been conducted by the International Confederation of Free Trade Union, in which it is stated that Indian scientists and other technical personnel including semi-skilled workers were being discriminated against in several countries where they were working and suffering large scale exploitation in this regard. Government has no other information concerning this survey.

(b) Does not arise.

#### **Shortage of Cement in West Bengal**

2702. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the fact that there is an acute

shortage of cement in West Bengal; and

(b) if so, steps taken by Government to fulfil the allotted quota for the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) There is a general scarcity of cement in the country including West Bengal as the overall availability of cement in the country is less than the demand.

(b) An increase in the allocation of cement to the State of West Bengal as well as other States is only possible when availability position of cement in the country improves. Government are however making every effort to increase the availability of cement in the country by better utilisation of existing capacities, sanctioning new capacities and imports.

#### **Loss of production in industrial Sector due to Shortfall of Coal**

2703. SHRI SOMNATH CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) total loss of production in the last three years in industrial sector due to heavy shortfall of coal; year-wise; and

(b) the total loss to national exchequer in rupees during that period; year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). It is difficult to assess precisely and isolate the loss in industrial production which can be attributed to inadequate coal supply alone. Production losses are generally caused by a combination of factors like infrastructural constraints, shortage of raw materials, lack of finances, labour problems, slackness in demand, etc.